

[Shri Maganbhai Barot]

India dated the 28th August, 1981 together with an explanatory note making certain amendment to Notification No. 91/80-CE dated the 19th June, 1980 so as to discontinue the benefit of the credit of duty paid on zinc, lead and aluminium when they are used in the manufacture of copper alloy, issued under the Central Excise Rules, 1944. [Placed in Library see No. LT-2788/81].

(Interruptions)

MR. SPEAKER : You come to me and tell me. Nothing goes on record without my permission. घाप घा कर बता देना।

(Interruptions)*

12.08 hrs.

PARLIAMENTARY COMMITTEES SUMMARY OF WORK

SECRETARY : I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' (Hindi and English versions) pertaining to the period 23rd January, 1980 to 31st May, 1981. [Placed in Library see No. LI-2789/81].

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS TWENTY-EIGHTH REPORT

SHRI G. LAKSHMANAN (Madras North) : Sir, I beg to present the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions.

MR. SPEAKER : Calling attention Shrimati Pramila Dandavate.

(Interruptions)

MR. SPEAKER : Come to me. Come to my chamber and tell me. घाप के घाम कोई नई चीज हो तो मुझे दे देना।

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur) : What about the breach of privilege notice?

MR. SPEAKER : That is under my consideration. It cannot be discussed here.

(Interruptions)

MR. SPEAKER : If you have got any information, you pass it on to me.

SHRI GEORGE FERNANDES (Muzaffarpur) : Both the motions—against Mr. Arun Shourie and against Mr. Venkataraman ?

अध्यक्ष महोदय : मुझे घा कर समझाइये।

12.09 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DACOITY IN SOUTH EXTENSION BRANCH OF CANARA BANK, NEW DELHI.

SHRIMATI PRAMILA DANDAVATE (Bombay North Central) : Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :—

"The reported dacoity in the South Extension Branch of Canara Bank in New Delhi on 7th September, 1981 resulting in the looting of about Rs. 6 lakhs and steps taken by the Government to prevent the recurrence of such dacoities and robberies".